

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/Admn.1(18)/78-XV-

Dated: 04.08.2017

"OFFICE ORDER"

Hon'ble the Acting Chief Justice is pleased to withdraw the accreditation granted to Shri Amit Kashyap, Correspondent of City Channel, Shimla, Shri Anil Kumar Goma, Journalist with Punjab Today (Himachal News-TV Channel), Shri Vishal Vasudeva, Advocate, Legal Correspondent of Times of India and Shri Vishal Gulati, Correspondent of IANS (Non-Advocate).

Further, Shri Vijay Arora, Advocate shall be accredited Journalist only for "The Tribune" and not for 'Dainik Bhaskar'.

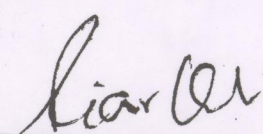
BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XV- 22232-40 Dated: 04.08.2017
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1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar(Judicial)/Registrar (Administration)/ Registrar (Rules)/ Registrar (Estt.);
3. The C.P.C /All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
4. Shri Vijay Arora, Advocate, High Court of Himachal Pradesh;
5. Shri Vishal Vasudeva, Advocate, High Court of Himachal Pradesh;
6. Shri Vishal Gulati, R/o V.P.O.- Lohari, Tehsil- Sadar, District- Mandi, H.P.
7. Shri Amit Kashyap, Advocate, High Court of Himachal Pradesh, S/o Shri A.D. Kashyap, R/o Set No. 1, Near Shorya Hotel, Fingask Estate, Shimla-3;
8. Shri Anil Kumar Goma, Advocate, S/o Shri J.R. Goma, R/o Village- Khajurnu, P.O. Kachhera, Palampur, District- Kangra, Pin- 176076;
9. The Section Officer (Computer), to get uploaded the office order on the High Court Website;
10. Guard File.

(From Sl. Nos. 1 to 5 and 9, 10, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTABLISHMENT)